of information and affidavits furnished by the applicants. Subsequent reports, how ever, showed that in some cases the criteria prescribed for the grant of pension were not satisfied: Action has been taken to cancel or, pending further verification, to suspend the pension in these cases. The number of such cases so far is 240. Out of these 33 relate to persons whose annual income is reported to be more than Rs. 5,000.

Demand for coal by cotton textile mills

99. SHRI V. V. SWAMINATHAN: Will the Minister of ENERGY be pleased to state:

- (a) whether Government have appointed a high powered committee for revision of present and projected demand for coal by the textile mills in the country; and
- (b) if so, what are the terms of reference of the committee and by when the report is likely to be submitted?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (SHRI SID-DHESHWAR PRASAD): (a) No, Sir.

(b) Does not arise.

Atomic power station in Gujarat

100. SHRI IBRAHIM KALANIYA. Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether it is a fact that the atomic power commission is proposing to establish an atomic power station in Gujarat; and
- (b) if so, by when the proposal is likely to be finalised?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The final recommendations of the Site Selection Committee in regard to the setting up of an atomic power station in the Western Region (which also includes Gujarat State) have just been received. The recommendations are under the consideration of the Government.

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Talks on Jammu and Kashmir

101. SHRI H. S. NARASIAH:
SHRI SHYAMLAL GUPTA:
SHRI M. KADERSHAH.
SHRI LOKANATH MISRA
SHRI K. P. SINGH DEO.
SHRI JAGBIR SINGH:
SHRI KRISHAN KANT:
SHRI KALI MUKHERJEE:
SHRI A. G. KULKARNI:
SHRI GURMUKH SINGH MUSAFIR:
SHRI J. S. TILAK:

Will the Minister of HOME AFFAIRS be pleased to state the details of the progress made in talks with Sheikh Mohd. Abdullah on the question of Jammu and Kashmir?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): The talks with Sheikh Mohd. Abdullah are still continuing and it would not be in the public interest to give details at this stage.

बिहार में केन्द्रीय रिजर्व पुलिस की तैनाती

102. श्री जगदीज्ञ प्रसाद माथुर: श्री मुक्रमण्यम् स्वामी: सरदार कुमार सं० घं० ध्रांग्रे: श्री झोउम प्रकाज त्यागी:

क्या गृह मत्री यह बताने की कृपा करेगे कि 1 फरवरी, 1974 से प्रत्येक महीते में बिहार में कितनी-कितनी केन्द्रीय रिजर्व पुलिस तैनान की गई ?

† Deployment of C.R.P. in Bihar

102. SHRI JAGDISH PRASAD MA-THUR: SHRI SUBRAMANIAN SWAMY: SHRI S. C. ANGRE: SHRI O. P. TYAGI:

Will the Minister of HOME AFFAIRS be pleased to state the details of the Central Reserve Police deployed in Bihar during each month since the 1st February, 1974 ?]

^{†[]} English translation.